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श्री राहुल कुमार रोशन - I

14/2/23

2250
17/2/23

Declaration of Assets and Liabilities

RAHUL KUMAR ROSHAN

Year

son/daughter/wife of ASHUTOSH PRASAD SINGH

aged 29 years, belonging to BIHAR VIDHAN SABHA

service and presently working as OFFICE ATTENDANT (GARDNER)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	RACHANA NI DHI	RUDR ROSHAN		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)		10 g.m			
(vii)	Other assets, such as values of claims / Interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name of Public Financial Institution / Department etc.	Amount outstanding as on _____
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	2 lakh	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones.		
	(e) dues to departments dealing with government transport (including aircraft and helicopters).		
	(f) Other dues, if any.		
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)).	EW & PR 5119K	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GEF/GR/PAN No. :-

110.115365.678

Gender :-

M (M/F)

Date of Birth :-

01 08 1993

(DD/MM/YY)

Class/Group :-

C

(A/B/C)

Code :-

OFFICE ATTENDANT (WARDNER)

(Full Name e.g. B.A.S. Bihar Administrative Services)

B.S.S. Bihar Secretariat Services etc.)

Home District :-

Wazirpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Rahul Kumar Roshan

Name of Employee

RAHUL KUMAR ROSHAN

Designation

OFFICE ATTENDANT (WARDNER)

Department

CARE TAKER SECTION

Place: PATNA

Date: 9/2/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rahul Kumar Roshan